

# Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/646/2020 (CP Diary No. 62/2295/2020)

This the 4<sup>th</sup> day of November, 2020

(Through Video Conferencing)

## Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Anand Mathur, Member (A)

Haseena Akhtar, Aged 38 yrs. D/o Abdul Rahim Teli, R/o Badhi Bagh Pulwama, Kashmir.

...Applicant

(By Advocate : Mr. Aamir Latoo)

#### Versus

- 1. Mr. Asgar Samoon, Commissioner Secretary Education Department New Secretariat Srinagar / Jammu.
- 2. Mr. Ranjeet Singh, Secretary Service Selection Board J&K Srinagar.
- 3. Mr. Khalid Jahangir, Chairman Service Selection Board, Ram Bagh Srinagar.
- 4. Mr. Mohd Younis Malik, Director Education J&K Srinagar.

...Respondents

(By Advocate : Mr. Rajesh Thapa, DAG)

## ORDER(ORAL)

### Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant submits that he does not want to press this contempt petition. In any case we have gone through the contents of the contempt petition, there is nothing on



record to show that the respondents have committed contempt of order of this Tribunal.

2. In view of the above the present contempt petition is dismissed. Notices issued to the respondents are discharged. However, the applicant as requested by him is at liberty to approach appropriate forum in accordance with law, if he so Desires.

(Anand Mathur) Member (A) (Rakesh Sagar Jain) Member (J)

Piyush